## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/108/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

NAME OF THE RESPONDENT(S)

: M/s August Builders & Contracts (India) Pvt. Ltd. & 3 others

**UNDER SECTION** 

: 397/398 & 111

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Adv. Mahan Perlickal } For Petlitianor
Adv. Navayonom. P. Poly

2. S. Marsilla Devi, AdV

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## **ORDER**

Shri Mohan Pulickal, counsel for petitioner present. Ms S Manjula Devi, counsel for respondents present and filed sur rejoinder by serving a copy to the other side. Pleadings are complete. The matter is adjourned for hearing of final arguments. Put up on 23.11.2016 at 10.30 A.M.

(Ch. Mohd.Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)